

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1415 of 2019

IN THE MATTER OF:

Narayan Singh Pathania

...Appellant

Versus

Valuelabs LLP & Anr.

...Respondents

Present: -

For Appellant: Mr. Samudra Sarangi, Ms. Srishti Khare, Ms. Neeha Nagpal, Mr. Abhijeet Sinha, Mr. Malak Bhatt and Ms. Shurti Raina, Advocates

**For Respondent: Mr. Ankur Goel, Advocate
Mr. Vibhor Garg and Ms. Nikita Barman (Moved for urgency Impleader), Advocates**

O R D E R
(Virtual Mode)

27.11.2020 At request of the Appellant's side, the matter is adjourned to
18th December, 2020.

Till then the interim order passed shall continue.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)